

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

(IB)-382(ND)/2018

In the matter of:

M/s. Abhipra Steel Tech Pvt. Ltd.
Vs.
P. K. Tubes & Fittings Pvt. Ltd.

... Applicant
... Respondent

Under Section: 9 of the IBC.

Order delivered on 12.07.2018

CORAM

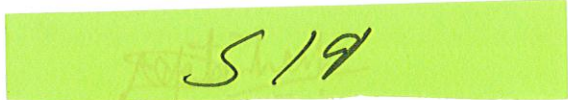
**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

For the Applicant : Mr. Sourabh Gupta, Adv.
Mr. Sumit, Adv.
For the Respondent : Mr. M.K. Sethi, Adv.

ORDER

The learned counsel for the applicant and Corporate Debtor are present. Learned counsels state that settlement talks are at advanced stage and seeks some more time to finalise the terms of settlement. Three weeks are granted. If the settlement fails, let pleadings be complete with the copies in advance to the other side. For further consideration on 08.08.2018.

Mukesh


**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**